

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:931
ANSWERED ON:01.03.2011
ILLEGAL FACTORIES
Upadhyay Seema,Verma Smt. Usha

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there are reports that illegal factories are being run in the residential areas of the National Capital Territory of Delhi;
- (b) if so, the details thereof and the action taken against the owner of such factories alongwith the officer/staff/agencies found guilty of involvement during each of the last three years and the current year;
- (c) whether the Government has received any complaints with regard to death of persons due to bursting of boiler in one such illegal factory;
- (d) if so, the details thereof and the action taken in this regard; and
- (e) the steps taken by the Government to close down such factories?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) to (e): The information is being collected and shall be placed on the Table of the House.